

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-512**  
(IB)-532(PB)/2017  
CA-297/2019, CA-1657/2019, IA-5502/2023

**IN THE MATTER OF:**

Punjab National Bank

**.....Applicant**

**Vs.**

Haridwar Iron & Ispat Rolling Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC Liq

**Order delivered on 19.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the Liquidator : Adv sandeep vij

**ORDER**

Ld. Counsel for the Applicant/Liquidator is present. Pleadings are complete. List this matter for arguments on **21.05.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**